

imported during the last three years, year-wise and the amount involved ; and

(e) the concessions Government propose to give to entrepreneurs who would like to set up the industry for this chemical as an import substitute ?

THE MINISTER OF CHEMICALS AND FERTILIZERS AND INDUSTRY AND COMPANY AFFAIRS (SHRI VEERENDRA PATIL) : (a) No unit for the manufacture of Tartaric Acid has been set up in the organised Sector. However two small scale units namely M/s. Okhla Chemicals Ltd, 25 Community Centre, East of Kailash,

New Delhi and M/s. Vimpey Dye Chem (P) Ltd., A-40/1, G.T, Karnal Road, Industrial Area, Delhi are reported to be manufacturing Tartaric Acid with an annual capacity of 450 MTs.

(b) The annual domestic requirement of Tartaric Acid is estimated at about 500 tonnes.

(c) No letters of intent/Industrial Licences for the manufacture of Tartaric Acid have been issued.

(d) The imports of Tartaric Acid during last three years are as under :—

Year	Oty. (tonnes)	Values (Rs in lacs)
1980-81	395	103.25
1981-82	297	97.15
1982-83 (upto Dec. 82)	320	74.64

(e) The manufacture of Tartaric Acid in the world is based on wine yard waste which is not available in India in commercial quantity. However research work is being undertaken in the country to manufacture Tartaric Acid by utilising acceptable raw materials like Tamarind. The normal incentives which are available for other industries are also available for the manufacture of Tartaric Acid. Any proposal received by the Government for manufacture of Tartaric Acid would be examined on merits.

Mutation cases Pending in Delhi Cantonment Board Office

5455. DR. G. VIJAYA RAMARAO : Will the Minister of DEFENCE be pleased to state :

(a) whether a number of cases of mutation/transfer of leases are pending in the Delhi Cantonment Board Office for long inspite of the fact that the transferees and the transferers have applied for the same ;

(b) if so, the reasons for delay in this matter ; and

(c) the time by which the pending cases are likely to be disposed of ?

THE MINISTER OF DEFENCE (SHRI P.V. NARASIMHA RAO) :

(a) to (c). 5 applications are pending with the Delhi Cantonment Board in which mutations are yet to be carried out. It has not been possible to carry out the mutation as the lessees/co-lessees and successors have indulged in subdivision of the site, change of purpose and unauthorised construction on the leased premises. The Director General, Defence Lands and Cantonments has been directed to finalise these cases expeditiously.

Proposals received from non-resident Indians

5456. SHRI RAMASHRAY PRASAD SINGH : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) the particulars of the proposals relating to industrial investments received from non-resident Indians during the years 1983-84, 1984-85 and upto 19 April, 1985 which have been cleared so far ;

(b) whether any industry is envisaged to be set up in Bihar, particularly in the backward tribal Districts ; and

(c) if so, the details thereof ?

permission/industrial licence, import of capital goods and foreign collaboration approval, 66 letters of intent/permission industrial licence have been issued to non-residents of Indian nationality/origin as per details given below :—

1983 (Nov-Dec)	...	6
1984	...	39
1985 (upto 31.3.85)	...	21

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) Since the constitution of the Special Approval Committee (NBI), in November, 1983, which considers various industrial proposals (excluding proposals to set up 100% EOUs) received from non-residents of Indian nationality/origin covering grant of letter of intent/

These figures do not include proposals from non-residents of Indian nationality/origin to set up 100% EOUs. Details of the proposals covered by these letters of intent/permission/industrial licence are given in the enclosed statement.

(b) No, Sir.

(c) Does not arise.

Statement

Details of proposals regarding grant of LOI/Industrial Licence/Permission received from NRIs and approved by Govt. of India since November, 1983 to 31-3-1985.

Sl. No.	Name of the applicant	Item of manufacture	Location
1	2	3	4
1.	Shri P.B. Bhardwaj	Mild & Alloy Steel Rolled Products.	Distt. Vidharba (Madhya Pradesh)
2.	Shri D.K. Misra	Newsprint & paper.	Paradeep, District Cuttack (Orissa)
3.	Shri Kuldeep Singh Bhuller	T.V. Picture Tubes.	Distt. Ludhiana State, Punjab
4.	M/s. Madras Hydraulic Hose Pvt. Ltd.	High pressure Hydraulic Hoses.	Gummidi-Poondi, Distt. Chinglepet Tamilnadu.
5.	Shri S.L. Chellaram	B & W TV Picture Tubes.	Teh : Gandhinagar, near Ahmedabad (Gujarat)
6.	M/s. Mabelec, France.	Equipment for Optimisation of energy conversion etc.	District Almora (Uttar Pradesh)

1	2	3	4
7.	Shri V.S.C. Kowtha	Cotton/synthetic blended yarn.	Distt. Medak (Andhra Pradesh)
8.	Shri L.N. Mittal	P.V.C. coated sheets	Backward District in Tamilnadu
9.	Shri Dharam Vir Gputa	Drugs	District Pune, Maharashtra.
10.	Shri Dilip Bhargava	Submerged Arc Welded steel pipes	District Mathura, Uttar Pradesh.
11.	Shri Shaik Kalesha	Detergent Powders.	District Bidar Karnataka.
12.	Shri Manmohan Chopra	Electronic typewriters.	District Gurgaon Haryan.
13.	Shri Gopal K. Kapoor	White Cement	District Dehra Dun, Uttar Pradesh.
14.	Shri Paresh S. Parekh	Hydroxypropyl Guar.	District Baroda, Gujarat.
15.	Shri K. Ramesam	Winchester Disc Drive.	District Medak, Andhra Pradesh.
16.	Shri Jai Ram Ram Chand Moorjani	Message preparation work stations and time sharing terminals.	Srinagar Jammu and Kashmir.
17.	Shri Lateef M. Khan	High Speed Audio-Cassette duplicating Systems.	District Medak Andhra Pradesh.
18.	Shri G. Satyanarayan Reddy	Poly Aluminium Laminate.	District Medak Andhra Pradesh.
19.	M/s. Binatone Electronics Pvt. Ltd.	Video display Monitor.	District Ghaziabad, Uttar Pradesh.
20.	Shri C.S. Rao	Printed Circuit Boards.	District Medak Andhra Pradesh.
21.	Shri T.K. Gandhi	Fruit products and juices etc.	District Nagpur, Maharashtra.
22.	Shri R.N. Hathiramani	Drugs.	Distt. Chinglepet, Tamilnadu.
23.	Shri N. Dakshinamurthy	Colour T.V. Tuners.	Distt. Ponda, Union Territory of Goa, Daman & Diu.

1	2	3	4
24.	Shri M.M. Chopra	Plain Paper Copier.	District Gurgaon, Haryana.
25.	Shri R. Narayanan	Medical Disposable Syringes.	District Bidar, Karnataka.
26.	Shri K. Mohd. Farooq, Khan	Printed Circuit Boards.	Distt. Chinglepet, Tamilnadu.
27.	M/s. Thadani Holdings Pvt. Ltd.	HDPE/PP Woven Fabrics.	District Nanded, Maharashtra.
28.	Dr. Yoginder Singh	Cold drawn welded tubes.	Distt. Solan, Himachal Pradesh.
29.	Shri K.T. Thomas	Textured coating.	Distt. Ratangiri, Maharashtra.
30.	Shri N.K. Rawat	Structural Foam Thermoplastic products.	Distt. Pune, Maharashtra.
31.	Shri S. Mangharam	Video Cassettes.	Distt. Faridabad, Haryana.
32.	Shri C.L. Sisodia (M/s. Mepco Meta Powder Ltd.)	High speed alloy metal powders.	District Dhar (Madhya Pradesh)
33.	Prince C.R.V.R. Jadhav Khdkar	Agricultural Transportation Machines.	Distt. Ratangiri, Maharashtra
34.	Shri Pishu Ganglani	Video Cassettes.	Bangalore Karnataka.
35.	Shri Prem Khatani	Video Cassettes.	Distt. Mohindergarh, Haryana.
36.	Shri R.R. Sood	Tin Containers	Distt. Sonapat, Haryana.
37.	Shri M.M. Majithia	Stainless Steel Watch Straps.	Distt. Bharuch, Gujarat.
38.	Shri Mofatraj P. Munot	Pressure sensitive adhesive tapes.	District Bulsar, Gujarat.
39.	Shri M.M. Majithia	Gold plating of watch straps.	Distt. Bharuch, Gujarat.
40.	Shri Raghav Bir Sawhney	AC/DC Drive.	Delhi.
41.	Shri Gulshan K. Arora	Video Tapes.	Haryana/U.P.

1	2	3	4
42.	M/s. Indo-US-Investment Inc.	Methanol	Distt. Raigad, Maharashtra.
43.	Sh. S.K. Hanumanth Rao	Methyl Dopa & other drugs.	Distt. Medak, Andhra Pradesh.
44.	" P.S. Sahni	Polyether polyol	Gujarat.
45.	" Ram Chandra N. Galla	Storage Batteries.	Distt. Chittoor, Andhra Pradesh.
46.	" Santosh S. Gopalani	Plastic moulded T.V. Cabinet.	Delhi.
47.	Dr. Dharam Vir Sood	Colour TV deflection components.	Distt. Ghaziabad, U.P.
48.	M/s. Kody Elcot Ltd.	Ultrasonic Scanners.	Distt. Chinglepet, (Tamilnadu).
49.	Sh. Malvinder Singh	Audio & Video tapes.	Distt. Dhar (MP).
50.	M/s. VimpeX Investment Ltd.	Fluorescent tubes etc.	Distt. Dang, Gujarat.
51.	-do-	Drugs.	Category 'C' Distt. (Gujarat).
52.	Sh. A.V.K. Reddy	Automobile coolants.	Distt : Nellore (A.P.)
53.	Sh. V. Panchapakesan	Process Control Equipments	Distt. Chinglepet (T.N.)
54.	Sh. B.M. Patel	Aluminium alloy Ingots etc.	Union Territory of Dadra & Nagar Haveli.
55.	" R.G. Narayana-Swamy & Associates	Ceramic tiles.	Distt. Ankleshwar, Gujarat.
56.	" K.K. Joshi	Telephone instruments.	Haryana.
57.	M/s. Manufacturing Technologies, Inc, USA.	-do-	H.P.
58.	Sh. Pradip Kumar Aggarwal	-do-	Haryana.

1	2	3	4
59.	M/s. Binatone Electronics Pvt. Ltd.	Telephone instruments	U.P.
60.	Sh. Giri D. Khatod	EPABX.	Maharashtra.
61.	" Bipin Kumar Aggarwal	Public telephones.	Rajasthan.
62.	Dr. Leela Prasad Madhav Reddy.	Telephone answering and recording machines.	A.P.
63.	Dr. Raghav Bir Sawhney	Proximity Sensor.	New Delhi.
64.	M/s. Fusion Polymers Ltd.	Rotationally moulded plastic products.	Union Territory of Dadar & Nagar Haveli.
65.	Sh. Prabhat K. Andleigh	Mini-computer/micro processor based Systems.	Teh. NOIDA. (U.P.)
66.	Sh. Avtar Singh Selhi	-do-	-do-

Renewal of Lease Deeds under Delhi Cantonment Board

5457. SHRI K. MANIK REDDY : Will the Minister of DEFENCE be pleased to state :

(a) whether the lease deeds executed under the Delhi Cantonment Board have not been renewed in most of the cases even after the expiry of the terms of the lease ;

(b) whether many a lessees have applied for the renewal of their leases but action has not yet been taken for their renewal by the Delhi Cantonment Board ;

(c) the reasons for keeping the renewal action in abeyance ; and

(d) the time by which Delhi Cantonment Board propose to renew the lease deeds, the terms of which have already expired ?

THE MINISTER OF DEFENCE (SHRI P.V. NARASIMHA RAO) : (a) to (d). There are 16 cases of expired leases where applications for renewal have been received. In one case the land is required for Defence purposes and termination notice has been issued. In another case, the Delhi Development Authority has objected. This case is under examination. The leases in the remaining 14 cases have not been renewed because the lessees have indulged in sub-dividing the sites, changing the use of the site, unauthorised constructions, litigation and have not submitted the documents called for by the Cantonment Board. Instructions have been issued to the Director General, Defence Lands & Cantonments to finalise these cases expeditiously.

Procurement of Rural Kits from Small Suppliers

5458. SHRI SIDHA LAL MURMU: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :